

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-20/1999/13191 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
Special Judge, CBI, Assam,
Addl. Court No. 1, Chandmari, Guwahati -03.

Dated Guwahati the th 12 December, 2022

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/719-723/E dated 09.12.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for 4 days on 28.12.2022, 29.12.2022, 30.12.2022 & 31.12.2022 along with station leave permission from the evening of 27.12.2022 till the morning of 02.01.2023**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No. 2 Chandmari, Guwahati-3 and in his absence the Special Judge, CBI, Assam, Addl. Court No. 3, Chandmari, Guwahati-3 would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/13192-13194/dated , 12-12-2022

Copy to.

1. The Special Judge, CBI, Assam, Addl. Court No.2 , Chandmari, Guwahati -3.
2. The Special Judge, CBI, Assam, Addl. Court No.3 , Chandmari, Guwahati -3.
- ✓ 3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)